

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2552

ANSWERED ON:08.12.2006

SETTING UP OF BIO GAS PLANTS

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of bio-gas and bio-mass plants functioning in each State as on date;
- (b) the grants/subsidy provided and utilised during each of the last three years, State-wise;
- (c) whether the Government proposes to set up more such plants by launching any special programme for promotion of bio-gas and bio-mass in the country; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY(SHRI VILAS MUTTEMWAR)

(a) : Information on number of family type biogas plants, which are based on cattle dung as the main source of biomass feedstock, set up during 1981-82 to 2006-07

(April to October, 2006) under the Centrally Sponsored Scheme -National Biogas and Manure Management Programme (NBMMP) is given at Annexure-I.

The functionality of plants varies from State to State and area to area due to various reasons, including quality of construction and proper operation and maintenance of plants.

(b):Information is given at Annexure-II.

(c)&(d):The Government is already implementing NBMMP and a target of setting up of about one lakh biogas plants during 2006-07 has been allocated to different States and agencies.

Annexure-I Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No.2552 to be replied on 08.12.2006 regarding Setting up of Bio-Gas Plants.

Cumulative total number of family type biogas plants set up during 1981-82 to 2006-07

(April-October, 2006) under National Biogas and Manure Management Programme

(NBMMP)

State	Number of plants set-up
Andhra Pradesh	408716
Arunachal Pradesh	2210
Assam	58723
Bihar	124967
Chattisgarh	17824
Delhi	677
Goa	3708
Gujarat	381410
Haryana	49721
Himachal Pradesh	44884
Jammu & Kashmir	2122
Jharkhand	2174
Karnataka	392621
Kerala	110096
Madhya Pradesh	249583
Maharashtra	724257

Manipur	2128
Meghalaya	4306
Mizoram	3470
Nagaland	2626
Orissa	224397
Punjab	81912
Rajasthan	66950
Sikkim	5682
Tamilnadu	210871
Tripura	2442
Uttaranchal	6862
Uttar Pradesh	409200
West Bengal	267469
Total	3862008

Annexure-II

Annexure-II referred to in reply to part (b) of the Lok Sabha Unstarred Question No.2552 to be replied on 08.12.2006 regarding Setting up of Bio-Gas Plants

Funds released and utilised by and large during each of the last three years, i.e. 2003-04, 2004-05 and 2005-06 under National Biogas and Manure Management Programme (NBMMP)

State/Agency Fund released (Rupees in crore)

	2003-04	2004-05	2005-06
Andhra Pradesh	5.75	2.41	4.32
Arunachal Pradesh	0.13	0.51	0.33
Chattisgarh	- 0.39	1.24	
Gujarat	2.32	1.19	1.98
Haryana	0.47	0.21	0.12
Himachal Pradesh	0.15	0.07	0.06
Karnataka	2.36	-	-
Kerala	0.93	0.80	0.17
Madhya Pradesh		1.86	1.47 3.66
Maharashtra	1.24	2.66	2.64
Manipur	0.11	0.27	0.18
Meghalaya	0.37	0.12	0.16
Mizoram	0.24	0.28	0.06
Nagaland	0.18	-	0.06
Orissa	4.73	1.68	2.25
Punjab	- 0.22	0.18	
Rajasthan	0.06	0.02	-
Sikkim	0.25	0.62	0.26
Tamilnadu	0.63	0.31	0.36
Tripura	0.71	-	-
Uttaranchal	0.08	-	0.26
Uttar Pradesh	1.55	1.47	0.40
West Bengal	6.07	2.41	5.03
Khadi and Village Industries Commission, Mumbai	3.85	3.50	3.19